

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.2895/2004

New Delhi this the 8<sup>th</sup> day of May, 2007

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**Hon'ble Shri Shanker Raju, Member (J)**  
**Hon'ble Mrs. Neena Ranjan, Member (A)**

Abhaya Suman,  
Diesel Assistant,  
Under Divl.Mechancial Engineer (Diesel),  
Northern Railway, Moradabad.

-Applicant

(By Advocate: Shri G.D. Bhandari)

Versus

Union of India, through

1. The General Manager,  
Northern Railway,  
Baroda House, New Delhi.
2. The Divl. Railway Manager,  
Northern Railway, Moradabad.

-Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

**Hon'ble Shri Shanker Raju, Member (J)**

In the light of an order passed by the respondents dated 07.05.2007  
whereby in super session of the order impugned in the OA, seniority list of 1st  
Fireman/Diesel Assistant has been issued.

2. OA stands disposed of accordingly. Applicant shall be at liberty to assail  
the said order in accordance with law.

*N.R. Ranjan*

(Mrs. Neena Ranjan)  
Member (A)

*S. Raju*

(Shanker Raju)  
Member (J)

cc.